

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.411/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Sedan Trading Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BIDISHA ACHARI, PCS


Applicants.

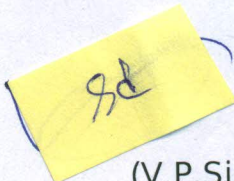
Bidisha Achari  
12/12/2017.

**ORDER**

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

  
 (Jinan K.R.)  
 Member (J)

  
 (V.P.Singh)  
 Member (J)